

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII.16/2002/8525/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 28th September, 2022.

Sub: **Civil vacation.**

Ref:- No. DJ(G) 9862/2022 dtd. 21.09.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail the entire Civil vacation from 02.10.2022 to 18.10.2022 with station leave permission from the evening of 01.10.2022 (after Court hour), till the morning of 19.10.2022 (before Court hour)**. The Addl. District & Sessions Judge, Golaghat, in his absence the next senior most Judicial officer of the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/8526-8527/A, dated , 28-09-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE) Rde